

NOTES OF THE REGISTRY

For Adousen - copy
served.

Ans

30/12/03

For Adousen - copy
Served.

On Memo

P. Dinesh

H/105

on 21. 10. 01. 05

Copies of order
prepared for counsel
for both sides.

*H/105
SD (7)*

1/105

ORDERS OF THE TRIBUNAL

Order dated 10.1.2005

Heard Miss N. Mohanty, Id. Counsel for the applicant. A copy of this O.A. has been served on Mr. R.C. Rath, Id. Standing Counsel for the Respondents.

The grievance of the applicant is that he had submitted a representation dated 28.10.03 (Annexure-2) stating that although he was senior enough he was not called for Departmental Examination about which details have not been furnished in this application.

Having regard to the case, we hereby direct the applicant to file a fresh representation to the Chief Personnel Officer/Divisional Manager (Personnel), East Coast Railway giving full details of departmental examination and also the other related grievances that he has got in this matter. If such a representation is received by the Chief Personnel Officer/Divisional Manager (P), he will dispose of the same within/period of 120 days from the date of receipt of the representation.

With the above order this O.A. is disposed of. No costs.

J.
Member (J)

J.
Vice-chairman